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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + CO.PET. 168/2013, CO.APPL. 794/2023 & OLR 8/2023 RE-ARGENTUM AUTO PVT LTD. (IN LIQUIDATION)

.....Petitioner

Through:

versus

....Respondent

Through: Mr. Amit Sibal Sr. Advocate, Mr.

K.R. Sasiprabhu, Tushar Bhardwaj

Advocates for R-5 & R-6.

Mr. A. K. Thakur, Mr. Rishi Raj, Mr. Sujeet Kumar and Mr. Ningthem Oinam, Advocates for Maruti Suzuki

India Limited.

CORAM:

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

ORDER 23.07.2024

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OLR 73/2024

The instant Official Liquidator Report be taken on record.

Learned senior counsel appearing on behalf of the respondent nos. 5 & 6 prayed four weeks' time to file reply. Let the same be filed within four weeks as prayed.

List on 3rd October, 2024.

CO.PET. 168/2013, CO.APPL. 794/2023 & OLR 8/2023

Learned standing counsel appearing on behalf of the Official Liquidator prayed that the application i.e. CA. NO. 545/2023 may be listed

This is a digitally signed order.

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along with the instant matter on the next date of hearing.

The Registry is directed to list the CA. NO. 545/2023 along with the instant matter on the next date of hearing.

List on 3rd October, 2024.

CHANDRA DHARI SINGH, J

JULY 23, 2024 rk/aa

Click here to check corrigendum, if any